

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2505

ANSWERED ON:22.07.2009

GRANT OF FUNDS TO MAHARASHTRA FOR ENVIRONMENT AND FORESTS

Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of funds given as grants by the Union Government to the Government of Maharashtra during the last three years for various projects;
- (b) whether the State Government of Maharashtra used this grant for the particular project or diverted this fund to the other project(s);
- (c) whether the Maharashtra Government has been submitting periodical reports on the expenditure to the Centre ; and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI JAIRAM RAMESH)

(a): The details of funds given by Union Ministry of Environment and Forests to the State of Maharashtra under its schemes/projects during the last three years ( 2006-07 to 2008-09) are as under:

Sl. Name of Scheme Amount released  
No. (Rs. in lakhs)

2006-07 2007-08 2008-09

1. National Lake 230.00 100.00 75.50  
Conservation  
Plan

2. National River 1009.00 521.47 0.00  
Conservation  
Plan

3. National 1593.09 2991.77 2187.03  
Afforestation  
Programme

4. Intensification 103.46# 232.84 232.00  
of Forest  
Management

5. Integrated 223.85 331.33 390.22  
Development  
of wildlife  
Habitats

6. Project Tiger 238.56 295.72 411.12

7. Project Elephant	50.40	56.30	77.76
8. Environment Education and Awareness (Directorate of Social Forestry, Maharashtra)	237.30	232.53	236.35
9. Environmental Information System (ENVIS) (Environment Department, Maharashtra)	0.00	6.93	2.67
10. Assistance for Abatement of Pollution (Maharashtra Pollution Control Board)	0.00	0.00	35.42
11. Common Effluent Treatment Plant (Maharashtra Pollution Control Board)	223.03	252.09	323.94

# Funds were sanctioned but adjusted against the earlier unspent funds.

(b): The grants have been utilized for the projects for which these were sanctioned.

(c) & (d): Yes, Sir. Periodical reports/ utilization certificates on the schemes/projects are submitted to this Ministry; as required by the Government of Maharashtra.